

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 22 & 24 OF 2014

Dated : 17th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for GERC**

**Appeal No. 24 of 2014
&
IA No. 32 of 2014**

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R.2
Ms. Suparna Srivasatava
Mr. S.R. Pandey (Rep.) for R.1**

ORDER

Mr. Anand K. Ganesan has finished his arguments and has filed his Written Submissions. Mr. C.K. Rai, the learned counsel for the State Commission has also filed his Written Submissions.

Post the matter for further hearing on **20.08.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson